

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.09.2019

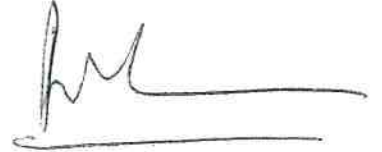
PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/1021/2019
PETITION NUMBER : CP/1174/IB/2018
NAME OF THE PETITIONER(S) : REVATHI SRIDHARAN (RP)
(BHARETH FORMULATIONS PVT LTD)
NAME OF THE RESPONDENT(S) :
UNDER SECTION : SEC 12 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Revathi Sridharan

RP



(14)

[MA/1021/2019 in CP/1174/IB/2018]

ORDER

On the application moved by the Resolution Professional (RP) for condonation of delay of 2 days in seeking extension of time limit after completion of CIRP period of 180 days, the delay is hereby condoned. Accordingly, this MA/1021/2019 is hereby **allowed**.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)

sr